- (b) Explanatory Memorandum on the above Annual Report.
- (2) Statement (in English and Hindi) giving the reasons for the delay in laying the papers mentioned at (1) above. [Placed In Library. See No. L.T. 10698/ 15/14]

...(Interruptions)...

- L Notifications of the Ministry of Commerce and Industry
- II. Reports and Accounts (2012-13) of ITPO and NCTI, New Delhi
- III. Reports and Accounts (2012-13) of various Councils and Institutes and related papers

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (DR. E.M. SUDARSANA NATCHIAPPAN): Sir, I lay on the Table:—

- I. (i) A copy (in English and Hindi) of the Ministry of Commerce and Industry (Department of Commerce) Notification No. G.S.R. 655 (E), dated the 25th September, 2013, designating Shri Jaikant Singh, Additional Director General of Foreign Trade as Authorised Officer for the purpose of Safeguard Measures (quantitative Restrictions) Rules, 2012, under sub-section (3)-of Section 19 of the Foreign Trade (Development & Regulation) Act, 1992, along with Delay Statement. [Placed In Library. See No. L.T. 10652/15/14]
 - (ii) A copy (in English and Hindi) of the Ministry of Commerce and Industry (Department of Industrial Policy and Promotion) Notification No. G.S.R. 469
 (E), dated the 9th July, 2013, publishing the Ammonium Nitrate (Amendment) Rules 2013, under sub-section (8) of Section 18 of the Explosive Act, 1884. [Placed In Library. See No. L.T. 10645/15/14]
- II. (1) A copy each (in English and Hindi) of the following papers, under subsection (1) of Section 619A of the Companies Act, 1956:—
 - (i) (a) Thirty-sixth Annual Report and Accounts of the India Trade Promotion Organisation (ITPO), New Delhi, for the year 2012-13, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Organisation. [Placed In Library. See No. L.T. 10650/15/14]

- (ii) (a) Eighteenth Annual Report and Accounts of the National Centre for Trade Information (NCTI), New Delhi, for the year 2012-13, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Centre.
- (2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed In Library. See No. L.T. 10972/15/14]
- III. A copy each (in English and Hindi) of the following papers:—
 - (i) (a) Annual Report and Accounts of the Quality Council of India (QCI), New Delhi, for the year 2012-13, together with the Auditor's Report on the Accounts.
 - (b) Statement by Government accepting the above Report.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (i) (a) above. [Placed In Library. See No. L.T. 10648/15/14]
 - (ii) (a) Annual Report and Accounts of the National Productivity Council, New Delhi, for the year 2012-13, together with the Auditor's Report on the Accounts.
 - (b) Statement by Government accepting the above Report.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (ii) (a) above. [Placed In Library. See No. L.T. 10647/15/14]
 - (iii) (a) Annual Report and Accounts of the National Council for Cement and Building Materials (NCCBM), Haryana, for the year 2012-13, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Council. [Placed In Library. See No. L.T. 10649/15/14]
 - (iv) (a) Forty-Seventh Annual Report and Accounts of the Indian Institute of Packaging (IIP), Mumbai, for the year 2012-13, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.

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(c) Statement giving reasons for the delay in laying the papers mentioned at (iv)(a) above. [Placed In Library. See No. L.T. 10651/15/14]

...(Interruptions)...

Report and Accounts (2012-13) of CMPFO, Dhanbad and related papers

THE MINISTER OF COAL (SHRI SHRIPRAKASH JAISWAL): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

- (a) Annual Report and Accounts of the Coal Mines Provident Fund Organisation (CMPFO), Dhanbad, for the year 2012-13, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Organisation.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed In Library. See No. L.T. 10680/15/14]

REPORT OF THE DEPARTMENT RELATED PARLIAMENTARY STANDING COMMITTEE ON DEFENCE

SHRI PRAKASH JAVADEKAR (Maharashtra): Sir, I lay on the Table, a copy (in English and Hindi) of the Twenty-first Report of the Department-related Parliamentary Standing Committee on Defence (2013-14) on Action Taken by the Government on the recommendations/observations contained in the Sixteenth Report (Fifteenth Lok Sabha) on the subject 'Critical Review of Functioning of Sainik Schools' relating to the Ministry of Defence.

...(Interruptions)...

STATEMENT OF THE DEPARTMENT RELATED PARLIAMENTARY STANDING COMMITTEE ON DEFENCE

SHRI PRAKASH JAVADEKAR (Maharashtra): Sir, I lay on the Table, a copy (in English and Hindi) of the Statement showing further action taken by the Government on the recommendations/observations contained in Chapter—I of the Seventeenth Report of the Department-related Parliamentary Standing Committee on Defence